

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2/9 A

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/21/IB/2018

PETITION NUMBER : CP/468/IB/2017

NAME OF THE APPLICANT : G.V RAVIKUMAR (RP) (IN THE MATTER OF THIRUPUR
SURYA HITECH APPAREL PVT. LTD.)

NAME OF THE RESPONDENT : SHARK DYEING & 2 ORS

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. SUBRAMANIAM	Applicant/RP	R. Subramaniam
2.	ROHAN RATHASE KARAN	Counsel for R2 & R3	Rohan

ORDER

The RP along with his counsel present in CA/21/IB/2018 filed in CP/468/IB/2017. Counsel for R2 and R3 present. The RP has issued a notice to the Respondent. No representation on behalf of R1. **The Registry** is directed to issue notice to R1 and the Counsel for RP is also directed to issue a private notice to R1. R2 and R3 are directed to file counter. Put up on **22.01.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk